

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

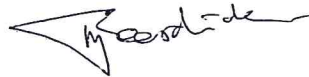




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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : THEJESWAR
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4
UNDER SECTION : 241/242


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	S. M. MOER Mahideen	Counsel for R5	
②	K. N. H. Ganesan for Thiruvembakal	Counsel for R4	
③	B. Dhanaraj -		
4	ROHAN RATASEKARAN	Counsel for R1-R3	

ORDER

Counsels representing both the parties are present. Counsel for respondents were prepared to make submissions. Counsel for R1 to R3 furnished the revenue and expenditure statement to the petitioner. The matter is adjourned for making final submissions. Put up on 12.02.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc